

beneficial goals. The Forum has not been formally established.

[Translation]

Pollution in Delhi

5718. PROF. PREM SINGH CHANDUMAJRA:
DR. SUSHIL INDORA:
SHRI RAJO SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the pollution is continuously increasing in Delhi;

(b) if so, whether the Union Government with the cooperation of Delhi Government and other State Governments have prepared any scheme to control the pollution in Delhi;

(c) if so, the details thereof;

(d) the time fixed by the Government for the completion of this scheme; and

(e) the names of the State Governments and institutions making contribution in this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Yes, Sir.

(b) and (c) The Central Government in consultation with the Government of NCT of Delhi has prepared a whitepaper on the status of pollution in Delhi with an action plan for the prevention and control of pollution, covering the broad areas of vehicular, industrial water and air pollution, noise pollution, solid wastes and hazardous wastes.

(d) A number of steps/measures have been identified under each of the broad areas in the Action Plan. Different time-targets have been fixed for different measures.

(e) Different department/organisations of the Government of NCT of Delhi such as the Transport Department, Environment Department, Public Works Department, New Delhi Municipal Corporation, Municipal Corporation of Delhi, Delhi Water Supply and Sewage Disposal Undertaking, have been identified as implementing agencies for the Action Plan.

[English]

B.Ed. Training Colleges

5719. PROF. A.K. PREMAJAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether stringent regulatory measures have been imposed by the National Council for Teacher Education on B.Ed. Training Colleges;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government propose to direct the NCTE to retain the present pattern of teacher-student ratio at least for 3 more years; and

(d) if so, whether any representation from University of Kerala has been received in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) and (b) According to Section 12 of the National Council for Teacher Education Act, 1993, it shall be the duty of the Council to take such steps as it may think fit for ensuring planned and coordinated development of teacher education and for the determination and maintenance of standards for teacher education. In discharge of its statutory responsibilities, NCTE has evolved norms and standards for different levels of teacher education institutions which, *inter-alia*, prescribe teacher-student ratios for such institutions.

[Translation]

Opening of Telephone Exchange

5720. SHRI HIRA LAL ROY:
SHRI VENKATARAMI ANANTHA REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Divisional Headquarters where telephone exchanges could not be set up so far in the country, State-wise;

(b) the time by which the telephone exchanges are likely to be installed in every Divisional Headquarters of the country;

(c) whether the DOT has prepared any master plan for installation of telephone exchanges in the country; and